

Annexure-3

Name of the corporate debtor: Shree Vardhman Buildprop Pvt Ltd; Date of commencement of CIRP: 29.04.2024 (Order served to IRP dated 30.04.2024); List of creditors as on: 31.03.2025

List of operational creditors (Government dues) (Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not verified	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim verified	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Kautliya Finance BV	13.05.2024	767,158,339	767,158,339	Secured	767,158,339	767,158,339	No	69.97	NA			NA	
2	Kuatilya Real Estate Fund	14.05.2024	236,422,851	236,422,851	Secured	236,422,851	236,422,851	No	21.56	NA			NA	
3	Kautilya finance BV (Corporate Guarantee)	21.08.2024	350,000,000	85,802,010	Secured	85802010	85802010	No	7.83	NA		264,197,990	NA	
	Total		1,353,581,190	1,089,383,200		1089383200	1089383200							